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Annexure - A

7

REPORT OF CHHATTISGARH VISIT OF PROF. S.NARAYAN
(Special Rapporteur) FROM 20/06/2014 TO 28/06/2014

I left Patna on 20/06/2014 at 9:00 am by Go Airways and reached Chhattisgarh (Raipur) at 7:00 pm. Stayed in Night in Raipur on 21st June left Raipur at 8:00 am for Rajnandgaon district of Chhattisgarh, reached by 11:00 am by road. On the way I visited some Police Station.

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Police Station

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Visited Supela Police Station of Durg district. Mr A.R. Sahu is the station in charge. There is male and female lockup. Size of the lockup is 8x8 Ft. There is no provision of light, air, drinking water and toilet in the lockup. A female lockup is also there but it is used as store room and it has been said that the female prisoners are forwarded to women police station immediately. As I reached there around 9:30 am I found Mr. Rajesh Verma and Mrs. Rajesh Verma, live behind Masjid, Ward No-4, Suppela, Durg. On inquiry Mr. and Mrs. Verma said that his neighbor Md. Ansari has put a pipe of toilet on his wall and humiliate the girl's student and women folk for this Mr. and Mrs. Verma phone to Police station but the station in charge ask them to come in person to give the details of the case. I am unable to understand why Mrs. Verma was ask to come police station and was their from 5:00 am till the time I left the police station. This needs commission's attention.

Then on the way I visited police station Somani of the Rajnandgaon district. Here the lockup is again small size having now toilet, drinking water, and light etc. facility. The women lockup is used as Malkhana. There is a guard room in which 2 head constables live. There is four residential quarters for the police officers

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posted in this police station but it has been found that officers posted earlier are living in these quarters. The record room of this police station is not in order. Then I reached Rajnandgaon dist. Headquarters. Where the district magistrate, S.P, and S.D.M were present and had a fruit full discussion.

Visited Khairgarh Police Station on 24th the male Lockup is of 8x8 ft. there is no Toilet, no drinking water for the persons kept in lockup. In the police station, freeze, cooler etc. were found which Mr. Vinod Kumar the police station in charge said that these things in police station are made available through Jansahyog- peoples donation. Further the station incharge said that they do not get any contingency for the maintenance of the police station. Therefore the police stations are managed by the donation from the public. This also deserves the attention of the commission.

Hospital

() On 22/06/2014 first I fall I visited the district hospital Dr. C.S Maohabey is the chief medical officer in this hospital. Visited OPD medicine center. The hospital looks dirty floor was dirty, floor of the operation theater and the wards were dirty which can easily lead to infection. The Govt. as well as private ambulances was standing without any consideration of traffic jam, patient condition and the drivers were found absent from the ambulance. One Mr. Bhola of Dungargaon and Mr. Dilip showed me a receipt of Rs.1900 of buying medicine from market. There is sufficient stock of medicine in the hospital. On the inquiry it was found that Dr. SahidRahman and others prescribe medicine to buy from the market. Whereas hospital is supposed to supply medicine free of cost to indoor patients. The alternative medicine is available in the stock as told by Dr. C.S Maohabey. The

quality of food serve to the patient is also nothygienic and as per prescription of the Hospital. So it is wastage. It has been observed and reported that most of the Doctors posted in the hospital are doing private practice and a drawing non practicing allowance. These doctors have no concern for poor patients.

Then I visited central India Institute of mental health and Neuro Science, established in the year 2007 in Nandgaon. This is the only hospital for mental illness. During visit it came to our notice that most of the patients are from nearby villages and are brought by touts. Generally they are served sedatives medicine. There is a room for electric therapy but there is no qualified doctor for electric therapy, generally it has been reported that the ward boys are giving electric therapy. Which on some occasions have proved loss of life of the patients? The kitchens of the hospital are very dirty. Generally cost of the treatment of the patient in this hospital varies from 1000 to 3000 Rs. per day

In Nandgaon district of Chhattisgarh a good number of Quack and Jholachap doctors are practicing in rural area without having proper degree.

Then I also visited insurance hospital, ministry of the labour. Generally Labourers and Workers of the factory, offices come for treatment. On 23rd June I reached this Hospital at 10:00 a.m. The hospitals start 9:30 am but at 10:00 clock only a sweeper was theirs. Later on lady doctor Sushma Kumari came at 10:35 a.m. and she is here for last 18 years and her husband Dr. B.L Kumble is in the district hospital of Nandgaon for same period and they have a nursing home in Mahendra, lalbagh, Nandgaon, where they practice throughout the day and night. Dr. Kumble, generally, is found listed on night duty of district Hospital, reason best known to district hospital administration. Dr. Sushma Kumari said that Dr. P.K

4

Thakur is the incharge of insurance hospital run by the labour department of the Govt. of Chhattisgarh and Dr. P. K. Thakur incharge of the insurance Hospital the not came till I was their. Another doctor Tarendra Thakur came at 11:30 am.

① While going through the dispensary, dressing room, operation room it has been found that scissor are rusted and junked with which operation and dressing is done. There is no compounder in this hospital, so any paramedical employee is free to give injection to patient without having proper training. Then I visited T.B hospital where Dr. Pawan Jethami, in charge of the hospital and medical officers were found absent during my visit. Mr. Sobha Singh Thakur lady supervisor DOT programme were found present but she has no knowledge of medicine in the store of the T.B hospital and here again the scissor were rusted and junked and the qualified doctors posted in this hospital seldom visit. This deserves attention of the commission.

Further I visited the office and Hospital of chief medical officer and it was found locked because the district medical officer of the district hospital is in the charge of chief medical officer and seldom find time to visit the office and hospital's office.

Though the state govt. claim the telemedicine is available in the hospital but is Rajnandgaon district Hospital the connectivity of the telemedicine is absent.

Jail

① I also visited Rajnandgaon district jail. This jail was established in 1904 Mr. Mesram is the jail superintendent of this jail. There is no medical officer in this jail. Whenever the prisoners get sick it becomes very difficult to send them to hospital because the jail superintendent is not getting support from the police to take the

prisoner in the Hospital in time. The photo copy of the record in this connection is attached. The capacity of the jail is 116 prisoners but on 22/06/2014 116 male prisoners and 329 under trial prisoners were found in the jail. There are no female prisoners.

35 under trial prisoners are of other states in this jail. Video conference system is there but is not functional and therefore it is not used. The water supply of the Jail is provided by municipality. The food is wheat and Rice is purchase from open markets. Board of visitors is not functional. There are 5 under trial family prisoners in this Jail. There are 58 posts in which 32 are vacant. The securities of the Jail deserve attention. Jail is located in 9.76 eker land. One custodial death to place on 16/11/2013.

The Jails superintendent said that he and his subordinates beat prisoners whenever required.

In the district jail the Naxal prisoners were found leaving with the common prisoners is deserve commission's attention.

Further I also visited the Girls observation center in which 10 girls are living. This provisional observation room of the girls is running since 2009. The quality of food served to these girls is found unhygienic to eat. The girls were suffering from fear psychosis and were unable to interact with us. No proper board has been constituted in this observation center.

During visit of the wards of the jail, the spoon, knife, cup, glass and glass jar containing pickles were found in the wards. The prisoners set that they got these things from their friends and relative who come to meet them. The prisoners

2

6

further said that those who have money get good food in the jail after 9:00 pm.

The overcrowding of the jail is common.

Public distribution system

Visited. Sri BalajiPrathmikUpbhogtaSahkariBhandaarMaryadit and Mr. Kamal Narayan Sahu as a food inspector of RajnandGaon and Mr. Ajay Joshi the dealer were present the packet of the salt broken and dusts were also in the drum of the salt. Not hygienic for Human consumption but were given to the people.

Education

Then on 24/06/2014 visited the educational intuition like degree college, high school and primary school to my utter surprised the degree collage are not giving any information regarding the date from when the classes starts, about the hostel of the college, library of the college, several students complained that they are not getting quality education, books etc.

Visited higher secondary school Rajnandgaon established year 1996. There are primary, middle and high school in the building. In this school the posts of teacher are vacant. In mid-day meal the quality and the quantity preserved for mid-day meal is not maintain in this school. On 24t/6/2014 visited in Naveen PratismikSala, Sonesarap, Khairagath, RajnandGaon and two teachers were present Sunita Parley and SaraswatiGalaw well present. The head master srimariSalanisingh and Rajesh Singh Saraswati. Were absent and it was set that Mr. H.D Kochare block education officer has sent the school teacher to bring interials for white washing of the school. The teachers who were present set that the teacher and the students of the school have been ask to white wash the school by the block



education education. It is clear cut violation of human rights and the commission may give some directions. The mid-Omain mill the prepare in the school was also less in weight and poor in quality. The mid-day mill 6 Kg of Rice and ½ Kg of Dall and 1kg of Banana and Bringal were cooked for seventy students. Which also deserves attention of the commission?

It has been brought to notice that the services of the school teachers in the missionary schools are terminated without giving any reasons.

District Panchyat Office

Then I visited the district panchyat office. Where generally, social boycott cases are lodged in abundance. There are 63 panchyat in district. Mr. LookhamChadravansi, president of the district panchyatsaid that the absence of the transparency in the institutions are leading to violation of Human Rights.

The superintended of police and the district magistrate and the doctors were of the opinion that there most of the time is spent in V.I.P duty there for a rule may kindly be framed in order to serve the common people. This also deserves the attention of the commission.